



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No.393/2021
MA No. 487/2021**

This the 19th day of February, 2021

(Through Video Conferencing)

**Hon'ble Mr. A. K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

1. Gopal Ramjat, (Nursing Officer)
Aged about 41 years (Group C)
S/o Shri Ram Lal Jat
R/o Village Post-Govindpura (Basri),
Via-Khejroli, Th-Shahpura,
Distt-JAipur, (Raj)
Pin: 303803
2. Satyender Kumar, (Nursing Officer)
Age about 39 years (Group C)
S/o Shri Chhitar Mai,
R/o Village Post-Ramsinsh ki Ohanee,
Teh – Neemkatnana, Distt- Sikar,
Rajasthan.
3. Deepika Chauhan, (Nursing Officer)
Aged about 38 years (Group C)
D/o Shri Dharmpal Singh Chauhan
R/o D-Block, 28/29, Welcome,
Shahdara, Delhi

(through Advocate: Shri Harish Kr.)

Versus

1. Govt. of NCT of Delhi
Through its Chief Secretary
New Secretariat, New Delhi
2. Principal Secretary, (Health)
Govt. of NCT Delhi,
New Secretariat, New Delhi



3. The Director
 Lok Nayak Hospital,
 Govt. of NCT of Delhi,
 Jawar Lal Nehru Marg,
 New Delhi-110002

... Respondents

(through Advocate: Shri Amit Yadav for Ms. Esha Mazumdar)

ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

After arguing for some time, learned counsel for the applicant seeks permission to withdraw the present OA with liberty in accordance with law.

2. Permission is granted. The OA stands dismissed as withdrawn with liberty in accordance with law. Pending MA also stands disposed of accordingly. No costs.

(R.N. Singh)
Member (J)

(A. K. Bishnoi)
Member (A)

Dkm/daya/neetu/